



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/22/CAA/2018

NAME OF THE PETITIONER(S)

: TRISA JEWELS

NAME OF THE RESPONDENT(S)

: DADHA PHARMA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. RAMESH KUMAR

APPLICANT COMPANY

96000 46359 Tklezaloffie@gmail.iom.

## ORDER

Counsel for Applicant present and submitted one type set in order to make good the deficiency pertaining to the record of the scheme under consideration. The Registry is directed to verify the record, if complete, then place the matter before this Bench. Put up on 26.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)